

**THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 05.12.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b>ARGUMENTS</b></p> <p>1) R.A.189/2020 2) M.A.118/2020 3) M.A.100/2020 4) M.A.20/2020 5) R.A.9/2020 6) M.A.5/2020 7) M.A.68/2020 8) R.A.220/2019 9) R.A.10/2020 10) R.A.230/2020 11) R.A.247/2020 12) R.A.248/2020 13) Misc.67/2020</p> <p align="center"><b>HEARING</b></p> <p>14) Misc.107/2019 15) M.A.114/2020 16) R.A.232/2020</p> <p align="center"><b>AWAIT TCR</b></p> <p>17) M.A.47/2020 18) M.A.48/2020</p> <p align="center"><b>OBJECTION</b></p> <p>19) M.A.141/2012</p>	<p align="center"><b>313 STATEMENT</b></p> <p>1) S.C.54/2019</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b>OBJECTION</b></p> <p>1) R.A.19/2020 2) R.A.20/2020 3) R.A.21/2020 4) R.A.189/2019 5) R.A.190/2019 6) M.A.111/2020 7) Misc.30/2020 8) R.A.225/2020 9) R.A.241/2020</p> <p align="center"><b>TO HEAR FURTHER</b></p> <p>10) Misc.50/2020</p> <p align="center"><b>FURTHER ARGUMENTS</b></p> <p>11) M.A.128/2020 12) M.A.129/2020</p> <p align="center"><b>TO HEAR ON IA</b></p> <p>13) R.A.188/2020</p> <p align="center"><b>SETTLEMENT</b></p> <p>14) Misc.33/2013</p> <p align="center"><b>ORDERS</b></p> <p>15) M.A.59/2020 16) M.A.61/2020</p> <p align="center"><b>JUDGEMENT</b></p> <p>17) R.A.174/2020 18) R.A.187/2019</p>	<p align="center"><b>ARGUMENTS</b></p> <p>1) CRL.A.70/2015</p> <p align="center"><b>HEARING</b></p> <p>2) CrI.Misc.1524/2020</p>

*[Handwritten Signature]*

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 05.12.2020 are posted to 17.12.2020.  
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 05-12-2020**

<b><u>MORNING SESSION</u></b>	
<b><u>HEARING:</u></b>	
1. R.A 61/2015	7. Ref 13/2019
2. IDact 15/2016	8. A.S 46/2019
3. A.A 1/2020	9. R.A 214/2019
<b><u>Evidence:</u></b>	
1. Ref 1/2018	<b>Hearing</b>
2. IDact 6/2015	1. CrI.Misc. 1431/2020
3. R.A 88/2016	2. CrI.Misc. 1463/2020
4. IDact 6/2018	3. CrI.Misc. 1467/2020
5. IDact 7/2018	4. CrI.Misc. 1482/2020
6. IDact 8/2018	5. CrI.Misc. 1500/2020
7. L.A.C 8/2018	6. CrI.Misc. 1581/2020
8. IDact 24/2018	7. CrI.Misc. 1583/2020
9. IDact 25/2018	8. CrI.Misc. 1588/2020
<b><u>ARGUMENTS:</u></b>	
1. R.A 27/2014	
2. R.A 112/2020	
3. R.A 86/2016	
4. R.A 157/2017	
5. R.A 158/2017	
6. Misc 49/2018	
<b><u>AFTERNOON SESSION</u></b>	
<b><u>ARGUMENTS:</u></b>	
1. A.S 8/2018	8. CrI. R.P 49/2017
2. A.S 9/2018	9. CrI. A 57/2018
3. A.S 10/2018	10. CrI.Misc. 1492/2020
4. A.S 11/2018	
5. A.S 12/2018	
6. A.S 13/2018	
7. CrI.A 59/2017	

**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**



**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 05.12.2020

<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Spl. Case 26/2018	Hearing
2	Spl. Case 151/2019	Hearing
3	Spl. Case 197/2019	Hearing
4	Spl. Case 38/2012	Evidence
5	Spl. Case 5/2013	Evidence
6	Spl. Case 41/2013	Evidence
7	Spl. Case 95/2014	Evidence
8	Spl. Case 55/2015	Evidence
9	Spl. Case 201/2015	Evidence
10	Spl. Case 70/2018	Evidence
11	Spl. Case 402/2018	Evidence
12	Spl. Case 561/2018	Evidence
13	Spl. Case 185/2019	Evidence
<b>Afternoon Session</b>		
14	Spl. Case 10/2020	Evidence
15	Spl. Case 129/2020	Evidence
16	Spl. Case 60/2019	Charge
17	Spl. Case 127/2020	HBC
18	Spl. Case 166/2020	HBC
19	Spl. Case 183/2020	HBC
20	Spl. Case 354/2020	HBC
21	Spl. Case 223/2020	Objection
22	Cr No. 236/2020	JC
23	Cr No. 476/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK

Sd/-

I/c. II Addl. District & Session Court,  
Bengaluru Rural District, Bengaluru

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 05-12-2020**


<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR STEPS</u></b> 1. P &amp; SC. 51/2020 2. R.A.108/2019</p> <p><b><u>FOR EVIDENCE</u></b> 3. M.C.125/2020</p> <p><b><u>FOR ORDER</u></b> 4. M.C.51/2020</p> <p><b><u>FOR ARGUMENTS</u></b> 5. M.A.3/2019</p> <p><b><u>FOR APPEARANCE OF PARTY</u></b> 6. M.C.218/2020 7. M.C.41/2020 8. M.C.68/2020 9. M.C.223/2020</p> <p><b><u>NOTICE</u></b> 10. EX.151/2018</p>	<p><b><u>FOR EVIDENCE</u></b> 1. SC.210/2014 2. SC.187/2015 3. SC.114/2017 4. SC.268/2018 5. SC.273/2018</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR AWAIT TCR</u></b> 6. R.A.129/2018 7. R.A.154/2018</p> <p><b><u>FOR AWAIT MEDIATION REPORT</u></b> 8. M.C.110/2020 9. M.C.198/2020 10. M.C.2/2020</p> <p><b><u>FOR COMPLIANCE</u></b> 11. O.S.7/2018</p> <p><b><u>FOR OBJECTIONS</u></b> 12. MISC.58/2019</p>	<p><b><u>FOR HEARING</u></b> 6. SC.256/2018</p> <p><b><u>SUMMONS</u></b> 7. SC.117/2020</p> <p><b><u>FOR ARGUMENTS</u></b> 8. CRL.A.113/2019</p> <p><b><u>FOR AWAIT NOTICE</u></b> 9. CRL.R.P.17/2020</p> <p><b><u>FOR AWAIT RECORDS</u></b> 10. SC.126/2016</p> <p><b><u>FOR OBJECTIONS</u></b> 11. CRL.R.P.66/2019 12. CRLMISC.1464/2020</p> <p><b><u>FOR FURNISHING SURETY</u></b> 13. SC.93/2020</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka  
 2. Other cases listed on 05-12-2020 are posted to 04-01-2021

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 05/12/2020**

<b>MORNING SESSIONS:</b>	<b>AFTERNOON SESSIONS</b>
<p><b>ARGUMENTS:</b> 1) R.A. 105/2014 2) R.A. 66/2015 3) R.A. 147/2019 4) R.A. 154/2019</p> <p><b>HEARING:</b> 1) P &amp; SC 53/2020</p> <p><b>Evidence:</b> 1) M.C. 244/2020 2) Misc 23/2017</p> <p><b>Await Report:</b> 1) M.C. 266/2020</p> <p><b>Further Evidence:</b> 1) M.C. 99/2020</p> <p><b>To hear:</b> 1) P &amp; SC 52/2020</p> <p><b>Hearing:</b> 1) Crl.Misc. 1456/2020 2) Crl.Misc. 1502/2020</p> <p><b>Objection:</b> 1) R.A. 17/2016 2) R.A. 180/2017</p>	<p><b>ARGUMENTS:</b> 1) SC 191/2013 2) Crl.A. 12/2015 3) Crl.A. 73/2018</p> <p><b>Judgment:</b> 1) R.A. 106/2015</p> <p><b>Custody Matters:</b> 1) SC 211/2017 2) SC 80/2020</p> <p><b>HBC:</b> 1) SC 85/2015</p> <p><b>Objection:</b> 1) SC 8/2020 2) Crl.Misc. 1592/2020 3) Crl.Misc. 1627/2020</p> <p><b>Furnish Surety by:</b> 1) SC 326/2019</p> <p><b>To hear:</b> 1) Crl.Misc. 1470/2020 2) Crl.Misc. 1469/2020 3) Crl.Misc. 1631/2020 4) Crl.A. 39/2020</p>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	R.A. 133/2016 (NOTICE) IA/1/2016		H. SUSHILAMMA <b>Vs</b> MUNIYAPPA	THAMMAREDDY V.
2	M.C. 117/2020 (Evidnce)		ASHISH GUPTA <b>Vs</b> APARANA GUPTA	Sonia Rajesh
<b>ARGUMENTS</b>				
3	R.A. 28/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		SYED FAROOQ PASHA <b>Vs</b> MAQBOOL AHMED	KNS LEGAL
<b>ARGUMENTS BY ADV. DEFTS.</b>				
4	R.A. 152/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		JAGADAMMA <b>Vs</b> SAROJAMMA	JAYAPRAKASH
<b>ARGUMENTS BY ADV. PLFFS.</b>				
5	R.A. 102/2016 (ARGUMENTS.)		N.S.SUBRAMANYAM <b>Vs</b> NARASAPPA SINCE DECEASED BY HIS LRs 1 (a) GANGAMMA @ PAPA KKA	
6	EX 97/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> NARASIMHAMURTHY	S.M. MAHANTHESHA
7	EX 99/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP. BY GIRISH <b>Vs</b> GIRISH	
8	EX 100/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY MARIAPPA K.V. <b>Vs</b> MARIAPPA	
9	EX 101/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> MUNIYAPPA	

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 05-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	EX 102/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> NAGARAJU A.N.	
11	EX 103/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> SIDDARAJU	
12	EX 105/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> SIDDAYYA	
13	EX 106/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> IMRAN KHAN	
14	EX 107/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> KRISHNAPPA H S	
15	EX 108/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> RAMESH K N	
16	EX 109/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> CHIDAMBARA L G	
17	EX 110/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> ASHOKAN D	
18	EX 112/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> RAVIKUMAR	

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
19	EX 113/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> UMARATHNAMMA	
20	EX 114/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> THIMMAPPAIAH	
21	EX 115/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> GOPI	
22	EX 116/2018 (Attachment Warrant)		SHRIRAM TRANSPORT FINANCE COMPANY LTD, REP BY GIRISH K.V. <b>Vs</b> CHIKKE GOWDA	
23	M.C. 121/2020 (MEDIATION)		Preethi J alias Hemavathi J <b>Vs</b> Kumara alias Ninge Gowda	Arun Kumar
<b>Cases listed below are adjourned due to Covid 19</b>				
24	EX 59/2018 (STEPS)	<b>27-01-2021</b>	EQUITAS SMALL FINANCE BANK LIMITED, <b>Vs</b> VEERABHADRA SWAMY E. N	M. S. MANJANNA
25	EX 60/2018 (STEPS)	<b>27-01-2021</b>	EQUITAS SMALL FINANCE BANK LIMITED REP. BY MANAGER <b>Vs</b> MANJUNATH T.	M. S. MANJANNA
26	EX 61/2018 (STEPS)	<b>27-01-2021</b>	EQUITAS SMALL FINANCE BANK LIMITED REP. BY MANAGER <b>Vs</b> RAMACHANDRA	M. S. MANJANNA
27	EX 62/2018 (STEPS)	<b>27-01-2021</b>	EQUITAS SMALL FINANCE BANK LIMITED REP. BY MANAGER <b>Vs</b> CHIKKANNA A.N	M. S. MANJANNA
28	R.A. 127/2019 (STEPS) IA/1/2019	<b>27-01-2021</b>	SAVITHA <b>Vs</b> RAMACHANDRAPPA	MANJUNATH B. K.

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 1376/2020 (HEARING)		MALLESH S. <b>Vs</b> NELAMANGALA RURAL POLICE STATION	R. V. SHIVANANDA REDDY
2	Crl.Misc. 1455/2020 (HEARING)		BALAKUMAR ALIAS BALA MURALI <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	HARISH PRABHU S.
3	Crl.Misc. 1506/2020 (HEARING)		SATISH <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	NAGENDRA PRASAD B. M.
4	SC 125/2015 (Evidnce)		NELAMANGALA RURAL POLICE STATION <b>Vs</b> A7. GANGADHARA @ PAPA	
5	SC 165/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> MANJUNATHA	
6	SC 254/2018 (Evidnce)		THALAGHATTAPURA POLICE STATION <b>Vs</b> A1. PARAMESHA ALIAS PARMI	A
7	SC 289/2018 (Evidnce)		NELAMANGALA RURAL POLICE STATION <b>Vs</b> A1. PRASANNAKUMARA ALIAS PRASANNA	A
8	SC 116/2019 (Evidnce)		NELAMANGALA TOWN POLICE STATION <b>Vs</b> A1. OMKAR	A
<b>SS TO WITNESSES</b>				
9	SC 232/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A1. REETA	
10	SC 233/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A2. GEETHA	
11	SC 234/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A3. SUNITHA	

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	SC 235/2014 (Evidnce)		TAVAREKERE POLICE STATION <b>Vs</b> A4. DEVARAJ ALIAS SUBRAMANI	
13	SC 149/2015 (Evidnce)		AVALAHALLI POLICE STATION <b>Vs</b> A1. ANISH AHAMAD	
14	CRL.R.P. 42/2019 (ARGUMENTS.) IA/1/2019		ATHASHRI PARANJAPE SCHEMES <b>Vs</b> KARNATAKA STATE POLLUTION CONTROL BOARD	RAVI B NAIK
15	CRL.R.P. 47/2019 (ARGUMENTS.) IA/1/2019		ATHASHRI PARANJAPE SCHEMES <b>Vs</b> KARNATAKA STATE POLLUTION CONTROL BOARD	PRAMOD M.
16	CRL.R.P. 55/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		ATHASHRI PARANJAPE SCHEMES <b>Vs</b> KARNATAKA STATE POLLUTION CONTROL BOARD	PRAMOD M.
17	CRL.R.P. 56/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		ATHASHRI PARNJAPE SCHEMES BENGLAURU <b>Vs</b> KARNATAKA STATE POLLUTION CONTROL BOARD	PRAMOD M.
18	CrI.Misc. 1398/2020 (ORDER)		MANOJ VISHWAKARMA ALIAS MANOJ KUMAR ALIAS MANOJ <b>Vs</b> AVALAHALLI POLICE STATION	SURESH ASSOCIATES
19	CrI.Misc. 1444/2020 (ORDER)		SADDAM ALIAS SAFIULLA <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	S. M. SAYEED
20	CrI.Misc. 1522/2020 (ORDER)		RAM PRASHANTH <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	VISHAL D. M.
21	SC 136/2020 (CALL ON)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A1. GAHAN	A

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 05-12-2020**

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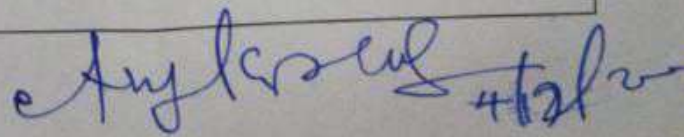
<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	CrI.Misc. 1613/2020 (Objection)		VENKATESH ALIAS VENKI <b>Vs</b> SOLADEVANAHALLI POLICE STATION	P. R. BHAT

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**Cause List of IX Addl. District and Sessions Judge,**  
**Bengaluru Rural District, Bengaluru.**  
**Dated: 05-12-2020.**

<b><u>Morning Session</u></b>	
<b><u>Criminal</u></b>	<b><u>Civil</u></b>
1. SC 220/2018	9. P & SC 20/2020
2. SC 125/2019	10. P & SC 34/2020
3. SC 93/2017	11. G & WC 8/2020
4. SC 33/2020	12. G & WC 5/2020
5. CrI.A. 51/2017	13. G & WC 39/2019
6. CrI.A. 156/2018	14. A.S. 66/2019
7. CrI.R.P. 8/2020	15. A.S. 53/2019
8. CrI.Misc. 1488/2020	16. A.S. 54/2019
	17. EX 47/2012
	18. EX 1/2019
	19. EX 165/2018
	20. EX 54/2019
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. FDP 2/2011	
2. Misc. 143/2014	
3. M.A. 7/2016	
4. M.A. 7/2019	
5. R.A. 130/2019	Nil
6. R.A. 81/2015	
7. R.A. 11/2019	
8. R.A. 38/2020	
9. R.A. 122/2017	
10. R.A. 167/2017	
11. R.A. 113/2018	
12. R.A. 114/2019	
13. R.A. 13/2019	
14. R.A. 169/2020	
15. R.A. 21/2016	
16. R.A. 110/2016	
17. R.A. 210/2016	
18. R.A. 166/2017	
19. R.A. 1/2018	
20. R.A. 107/2019	

Date : 04-12-2020.  
Place : Bengaluru.

  
I/c. IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.